NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/49/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRASAD PRODUCTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: DIKSAT TRANSWORLD LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. JANARTHAMAY

Respondent CDikent Transmoddlad)

Positioner

Prosud Production

9840020805

ORDER

Counsel for petitioner present. Counsel for respondent present. He submitted that he has not received any papers and prays time for submission of response. Counsel for petitioner is directed to supply all the papers to the respondent. At request, time is enlarged. Put up on 22.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)